

C. A. T. Bench, JAIPUR

CP. No. 32/93

(in OA. 143/81)

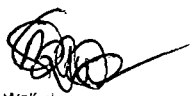
Date of Order

Orders

15-4-94

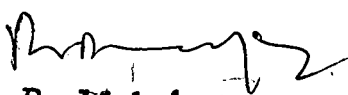
Mr. J.K. Kaushik counsel for petitioner.

The aforesaid Hon'ble Bench
not formed to-day. Be listed before
that Bench for admission/hearing 19 $\frac{4}{84}$


REGISTRAR
Central Administrative Tri
Jaipur Bench: JAIPUR

19/4/94

None present for the parties.
May be listed for admission
on 20/4/94


(B. B. Mahajan)
Member (Adm.)


(D.L. Mehta)
Vice-Chairman

20-4-94

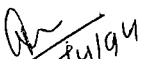
Mr. J.K. Kaushik - Counsel for the applicant
None present for the respondents.

Mr. J.K. Kaushik submits that
OA No. 143 R. by Gautam v/s Vidhu Kashyap
was disposed on 16-2-93. In the light of the
disposal of the OA, this contempt application does
not survive and is dismissed.


(B. B. Mahajan)
Member (Adm.)


(D.L. Mehta)
Vice-Chairman

on behalf of MD


20/4/94

only 20 in app. 2463
e. 27-4-94